

**Central Administrative Tribunal  
Ernakulam Bench**

**OA No./180/00093/2016**

Tuesday, this the 3<sup>rd</sup> day of March, 2020

**CORAM**

**Hon'ble Mr.Ashish Kalia, Judicial Member**

1. Roy Mathew M., 53 years, S/o. M.K. Mathew, (ERP No. 98408000, JTO (L&B) O/o PGMT, BSNL, Trichur) House No. 4, Panorama Residency, Kumaranasan Road, Kochi, Kerala – 682 020.
2. M.S. Vijayakumaran, 51 yars, S/o. Sankunni Nair, (ERP No. - 98505255, JTO Telephone Exchange, Perumbalam, Cherthala, Alappuzha – 688 570) C/o. Sri Ajithkumar V.R., Kattezhathu (H), Perumbalam, Cherthala, Alappuzha, Kerala-688 570.
3. Ganalolan A.K., 53 years, S/o. A.K. Karthikeyan (ERP No. 98407998 JTO, Telephone Exchange, Thiruvanvandoor, Chengannur, Kerala – 689 109) Andippillil House, Koparambu Road, Eroor South, Kochi, Kerala – 682 306.
4. Varghese C.C., 53 years, S/o. C.V. Chandy, (ERP No. 98408011, JTO (FM-II), O/o. PGMT BSNL, Trichur), Chully House, Aimury, Koovappady PO, Perumbavoor, Kerala – 683 544.
5. George D. Valiyaveettil, 55 years, S/o. V.J. Devassy, (ERP No. 98408065, OFC (North), BSNL, Palarivattom, Kerala – 682025), Valiyaveettil House, Vaduthala PO, Kochi, Kerala – 682 023.
6. Lizy K.K., 54 years, D/o. K. Kochappan, (ERP No. 98408080, JTO Telephone Exchange, Engandiyoor, Trichur Dist.), Kachappilly House, Near Power House, Behind Jolly Press, Aluva, Kerala – 683 101.
7. Korathu Paul, 55 years, S/o. A.V. Poulose, (ERP No. 98606852, JTO Keezhillam, Perumbavoor, Ernakulam – 683541), Adukalil House, Pulluvazhy PO, Perumbavoor, Ernakulam, 683 541.
8. Viswanathan P.K., 54 years, S/o. Krishnan Panikkasserry, (ERP no. 98408069 JTO Telephone Exchange, Kondazhi, Trichur – 679 106), Panikkasserry House, Nayarambalam PO, Ernakulam, Kerala - 682509.

9. Sheela George, 54 years, D/o. O.J. George (ERP No. 98505258, JTO (Extl), BSNL, Muvattupuzha – 686 661), Chakkumkuzhiyil House, Onakkoor PO, Pampakkuda, Piravam, Kerala.
10. Joseph V.C., 54 years, S/o. Chacko Mathew, (ERP No. 98505236, JTO (Wi max), Transmission mtce, BSNL, Palarivattom, Kochi - 682 025), Vadakkeparambil House, Koppanalil, Panangad PO, Kochi, Kerala – 682 506.
11. Alias M.P., 56 years, S/o. M. Poulose, (ERP No. 98408045 JTO (EB), O/o GMT, BSNL, Alleppey), Manayathu House, Pazhamthottam PO, Ernakulam, Kerala – 683565.
12. Razia C.A., 56 years, D/o. Abdul Azeez, (ERP No. 98408087, JTO (5 ESS), Telephone Exchange, Chengannur, Alappuzha Dist.), Pallikkavaliyaveedu, Thaikattukara PO, Aluva, Kerala-683106.
13. Nirmala John, 57 years, D/o. K.V. Yohannan, (ERP No. 98408085, JTO BD, O/o. AGM EB, BSNL Bhavan, Cochin – 16), Keeramkuzhiyil House, Kollampady, Chithrapuzha, Irumpanam PO, Kochi – 682 309.
14. Leelamma K.C., 53 years, D/o. K.V. Jacob, (ERP No. 98505219, JTO Marketing, O/o. PGMT, BSNL Bhavan, Ernakulam-682016), Kalappurackal House, Brahmapuram PO, Ambalamedu via, Kochi, Kerala – 682 303.
15. James Kurien, 51 years, S/o. P.C. Kurien, (ERP No. 98408046, JTO (Groups), Arakkulam, Thodupuzha – 685607), Valamparackal House, Kaliyar PO, Thodupuzha, Idukki (Dt.).
16. James V.R., 55 years, S/o. Rockey V.R., (ERP No. 98408104, JTO Telephone Exchange, Udumbannur, Todupuzha – 685595), Vichattu House, Mylapombu PO, Thodupuzha, Kerala – 685 608.
17. Francis Joseph, 53 years, S/o. Joseph, (ERP No. 98408088, JTO (Groups), Poomala, Thodupuzha – 685588), Mattathinanickal House, Pannimattam PO, Thodupuzha, Kerala – 685588.
18. P.Y. Saramma, 53 years, D/o. P.I. Yohannan, (ERP No. 98408025 JTO (Extl), BSNL, Wadakkanchery, Trichur District – 680582), Panichiyil House, Kolencherry PO, Kochi, Kerala – 682 311.

Applicants

(Advocate: Mr.P.Sreekumar)

### Versus

1. Bharat Sanchar Nigam Ltd., represented by its Chairman and Managing Director, registered and Corporate Office, Bharat Sanchar Bhavan, Harish Chandra Mathur Lane, Janpath, New Delhi – 110 001.

2. The Chief General Manager, Bharat Sanchar Nigam Ltd., Kerala Circle, Thiruvananthapuram – 695 033.
3. Principal General Manager, Bharat Sanchar Nigam Ltd., Ernakulam Secondary Switching Area, Kalathiparambu road, Ernakulam-682 016.
4. Principal General Manager, Bharat Sanchar Nigam Ltd., Trichur Secondary Switching Area, Sanchar Bhavan, Koloth Padam, Trichur – 680 022.
5. General Manager, Bharat Sanchar Nigam Ltd., Alleppey Secondary Switching Area, BSNL Bhavan, Pitchu Iyer Junction, Alleppey – 688 011. Respondents

(Advocate: (Mr.George Kuruvilla)

The OA having been heard on 3<sup>rd</sup> March, 2020, this Tribunal delivered the following order on the same day:

**O R D E R (oral)**

MA/180/00189/2020 is filed by the applicants to permit them to withdraw the OA without prejudice to their rights to agitate any further grievances. In view of this, Sri Arun Roy representing the applicants' counsel Sri P.Sreekumar, wishes to withdraw the present OA with liberty to file a fresh one in case of any further grievance. Accordingly the OA is allowed to be withdrawn.

**(Ashish Kalia)  
Judicial Member**

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**Annexures filed by the applicants:**

Annexure A1: Copy of the order of appointment of the applicants as Junior Telecom Officer.

Annexure A2: Copy of the pay fixation order issued in respect of the 1<sup>st</sup> applicant.

Annexure A3: Copy of the request submitted before the respondents by the 1<sup>st</sup> applicant.

Annexure A4: Copy of the communication dated 19.2.2014 issued from the 5<sup>th</sup> respondent office received on 30.1.2015.

Annexure A5: Copy of the letter dated 6.12.2010 addressed to the Chief Accounts Officer.

Annexure A6: The details thus obtained by the 1<sup>st</sup> applicant.

Annexure A7: A comparative table showing the loss on account of monetary benefit suffered by the applicants.

Annexure A8: Copy of the postal acknowledgment.

**Annexures filed by the respondents:**

Annexure R1(a): Copy of the clarification dated 16.3.09 of the Accounts Wing of Kerala Circle.

Annexure R1(b): Copy of the clarification dated 31.3.09 issued by the BSNL CO.

Annexure R1(c): Copy of the pay revision order for non-executives of BSNL dated 7.5.2010.

Annexure R1(d): Copy of the clarification dated 31/1/11 of the BSNL Corporate Office.

Annexure R1(e): Copy of the order dt. 11.10.12 of the Kerala Circle Office.

Annexure R1(f): Copy of the judgment in RA 30/15 & connected cases dated 22.8.16.

Annexure R1(g): Copy of the clarification dated 22.12.15 of the BSNL Corporate Office.

Annexure R1(h): Copy of the order dated 16.8.2016 for re-fixing the pay of Officiating JTOs

Annexure R1(i): Copy of the order dated 28.11.13 of the Circle Office.

Annexure R1(j): Copy of the circular dated 20.2.14 of the Circle Office.